

THE MINISTER OF CIVIL AVIATION AND TOURISM (SHRIMADHAVRAO SCINDIA): (a) Development of Tourism is primarily the responsibility of the State Governments. However, Central financial assistance is extended to the State Governments on the basis of specific proposals received from them, subject to availability of funds and inter-se priorities. The government of Maharashtra has not submitted any scheme for development of Sindhudurg district during 1991-92.

(b) Does not arise.

[*Translation*]

Upgradation of Ratnagiri Airport

2812. SHRI GOVINDRAO NIKAM: Will the Minister of CIVIL AVIATION AND TOURISM be pleased to state:

(a) whether there is any proposal to upgrade the Ratnagiri aerodrome for operation of the Indian Airlines flights;

(b) if so, the details thereof; and

(c) if not, the reasons therefor?

THE MINISTER OF CIVIL AVIATION AND TOURISM (SHRIMADHAVRAO SCINDIA): (a) No, Sir.

(b) Does not arise.

(c) The upgradation of an airport depends upon the traffic potential and demand from the scheduled airlines. As there is no demand from the Indian Airlines to operate to Ratnagiri, the National Airports Authority has no plan to upgrade this airport which belongs to the Government of Maharashtra.

[*English*]

Bridge on Railway Crossings in Jaipur

2813. SHRI GIRDHARI LAL BHARGAVA: Will the Minister of RAILWAYS be pleased to state:

(a) whether there are railway crossings on the roads leading to Malviya Nagar and Jhotwara in Jaipur;

(b) whether both the said roads have heavy traffic congestion; and

(c) if so, whether the Government propose to construct over-bridges at railway crossings on both the roads?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI MALLIKARJUN): (a) Yes, Sir.

(b) Yes, Sir.

(c) The Railway can take action for construction of the over-bridges, only after firm proposals therefor are sponsored by the State Government duly consenting to share the cost, as per rules.

Sports Activities in Neyveli Lignite Corporation

2814. DR. P. VALLAL PERUMAN: Will the Minister of COAL be pleased to state:

(a) the amount spent for the sports activities in the Neyveli Lignite Corporation from 1988 to 1990, year-wise and item-wise;

(b) whether the sports activities in Neyveli Lignite Corporation has not improved as compared to other coal companies; and

(c) if so, the reasons therefor?

THE DEPUTY MINISTER IN THE MINISTRY OF COAL (SHRI S.B. NYAMAGOUDA): (a) A sum of Rs. 44,45,761.48 has been spent towards sports activities in Neyveli Lignite Corporation for the years 1987-88 to 1989-90. The details are indicated in the attached Statement.

(b) and (c). Sports activities in the Neyveli

Lignite Corporation has improved compared to the Coal India. Expenditure on sports activities per persons in NLC has been higher than that in COAL INDIA LIMITED during the following three years. The per capita expenditure on sports in NLC and CIL as a whole (inclusive of other recreational expenditure and grants) is given below:

(in Rs.)

	1987-88	1988-89	1989-90
NIL	48.66	69.93	72.74
CIL	19.02	19.94	26.09

STATEMENT

(in Rupees)

Sl.No.	Details	1987-88	1988-89	1989-90	Total
1	2	3	4	5	6
1.	Cash Awards paid to participants	12,251.00	14,005.00	43,750.00	70,006.00
2.	Coaching Expenses (Special Feeding etc.)	13,570.00	3,000.00	14,404.80	30,975.70
3.	Kit and Equipments (including Blazers and Track suits etc.)	1,98,095.28	3,66,298.39	2,68,047.78	8,32,441.45
4.	Expenditure-Maintenance of Stadium/Courts etc.	13,213.50	24,211.45	39,430.00	76,854.95
5.	Participation in tournaments conducted by outside agency (TA, Participation fee etc.)	4,92,711.33	6,74,223.90	6,83,040.13	18,49,975.36
6.	Expenditure on tournaments/competitions organised by Sports control board	3,43,550.60	4,79,085.65	5,25,388.35	13,48,024.60
7.	Expenditure in connection with Spl. feeding supply of milk/eggs	36,850.70	29,502.00	46,221.25	1,12,573.95

(in Rupees)

Sl.No.	Details	1987-88	1988-89	1989-90	Total
1	2	3	4	5	6
8.	Coaching charges for school children (including cost of materials, honorarium for outside coaches etc. under the catch them young)	11,875.00	—	61,247.50	73,122.50
9.	Expenses for promotion of rural sports (including cost of materials supplied, expenditure incurred).	11,000.00	2,550.00	4,000.00	17,550.00
10.	Miscellaneous expenses including cost of medicines purchased during tournaments, Glucose etc.	—	3,509.60	30,727.37	34,236.97
	Total	11,33,118.31	15,96,385.99	17,16,257.18	44,45,761.48